

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/021/00285/2021**

HYDERABAD, this the 6<sup>th</sup> day of April, 2021



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

K. Nageswara Rao S/o K. C. Naganna,  
Group-B, Aged about 57 years,  
Occupation Ex-Head Master, Railway  
Mixed High School, Kazipet, R/o 15-122,  
Flat No.102, Laxmi CMR Enclave,  
New Meerjalguda, Malkajgiri, Hyderabad.

...Applicant

(By Advocate : Mr. K. Siva Reddy)

Vs.

Union of India rep by

1. The Secretary (Establishment),  
Railway Board, Ministry of Railways,  
Rail Bhavan, New Delhi.

2. The General Manager,  
South Central Railway, Rail Nilayam,  
III Floor, Secunderabad -500 071.

3. The Divisional Railway Manager,  
South Central Railway, Secunderabad  
Division, Secunderabad.

....Respondents

(By Advocate : Mr. S. M. Patnaik, SC for Railways)

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**ORAL ORDER**  
**(As per Hon'ble Mr.B.V.Sudhakar,Administrative Member)**



**Through Video Conferencing:**

Heard Mr. K. Siva Reddy, learned counsel for the applicant and Mr. S. M. Patnaik, learned Standing Counsel for Respondents.

2. The Original Application is filed with regard to the appeal submitted by the applicant on 26.03.2021. Mr. S. M. Patnaik, learned Standing Counsel for Respondents submitted that the appeal filed by the applicant has been disposed of. The Respondents are therefore directed to serve copy of the order said to have been passed on the appeal to the applicant within a week, from the date of receipt of a copy of this order.
  
3. With the above direction, the OA is disposed of at the admission stage, without going into merits of the case. No order as to costs.

**(B.V.SUDHAKAR) (ASHISH KALIA)**  
**ADMINISTRATIVE MEMBER**                           **JUDICIAL MEMBER**